

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI: DATED THE 1 JUNE, 1977.

NOTIFICATION  
(INCOME-TAX)

NO. 1801 (F.NO.187/13/77-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its notification No.679(F.NO.187/2/74-IT(AI) dated the ~~20th~~ 20th July, 1974 as amended from time to time:

- I. Against S.No.21-B Tamil Nadu-III, Madras under column 3 of the Schedule appended thereto, the following entry shall be added:  
13. ~~12~~. Pudukottai Circle.
- II. Against S.No.21-C Tamil Nadu-IV, Madras under column 3 of the Schedule appended thereto, the existing entry against Serial Number 10 viz., Pudukottai Circle shall be ~~deleted~~ deleted. Serial Numbers 11 to 16 shall be re-numbered 10 to 15.

This notification shall come into force on the 4.6.1977.

*Sd.*  
( M. SHASTRI )  
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

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*Sd.*  
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(1)	(2)	(3)
20. Andhra Pradesh-III, Hyderabad.		<ol style="list-style-type: none"><li>1. Circle-II, Hyderabad.</li><li>2. Nizampet Circle, Nizampet.</li><li>3. Miraj Circle, Miraj.</li><li>4. Circle-III, Hyderabad.</li><li>5. Warangal Circle, Warangal.</li><li>6. Khammam Circle, Khammam.</li><li>7. Srikakulam Circle, Srikakulam.</li><li>8. Visakhapatnam Circle, Visakhapatnam.</li><li>9. Vizianagaram Circle, Vizianagaram.</li><li>10. Anakapalli Circle, Anakapalli.</li><li>11. Rajahmundry Circle, Rajahmundry.</li><li>12. Sol. Circle-III, Hyderabad.</li><li>13. Nellore Circle, Nellore.</li><li>14. Chittoor Circle, Chittoor.</li><li>15. Tirupathi Circle, Tirupathi.</li><li>16. Bapatla Circle, Bapatla.</li></ol>

This notification shall have effect from 16.6.1977.

( M. SHASTRI )  
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

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The Manager,  
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